

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

WEDNESDAY, THE 15TH DAY OF MAY,2020/25TH VAISAKHA, 1942

W.P(C) NO. 7736 OF 2020

PETITIONER:

ANILKUMAR.M.K, AGED 50,
S/O.LATE RAMAN, NANDANAM,
EDAKKAD P.O, KANNUR DISTRICT-670663

BY ADV.V PHILIP MATHEWS

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY ITS SECRETARY,
DEPARTMENT OF PUBLIC WORKS,
KERALA GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM- 695 001
2. THE PRINCIPAL SECRETARY,
DEPARTMENT OF FINANCE (INDUSTRIES & PUBLIC WORKS)
KERALA GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM- 695 001
3. THE SUPERINTENDING ENGINEER,
PWD, OFFICE OF THE SUPERINTENDING ENGINEER,
PWD ROAD, NORTH CIRCLE, KOZHIKODE-673004

BY GOVERNMENT PLEADER SMT.VINITHA B.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

Admit. Smt.Vinitha B., the learned Government Pleader takes notice for respondents. Post on 20.05.2020 along with W.P.(C).No.9329/2020.

The respondents shall not terminate the work awarded to the petitioner for non deposit of additional performance guarantee till 20.5.2020.

GOPINATH P., JUDGE

okb

APPENDIX

PETITIONERS EXHIBITS:

EXHIBIT P1: COPY OF IDENTITY CARD ISSUED TO THE PETITIONER BY THE 3RD RESPONDENT

EXHIBIT P2: COPY OF TENDER NOTICE NO.KNR/2017/9837 DATED 17-01-2020 ISSUED BY THE 3RD RESPONDENT ALONG WITH THE RELEVANT PAGES OF INSTRUCTIONS TO THE BIDDER

EXHIBIT P3: COPY OF ITEM RATE BOQ (BILL OF QUANTITIES) SUBMITTED BY THE PETITIONER

EXHIBIT P4 : COPY OF LETTER OF ACCEPTANCE DATED 03-03-2020 ISSUED BY THE 3RD RESPONDENT

EXHIBIT P5: COPY OF G.O(P)NO.1/2019/FIN DATED 10-01-2019